## 30

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 76/237/NCLT/AHM/2016 (New) CA No. 38/237/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Sandeep Singhi Trisha Baxi for 2. Singhi & G

Advocate

Petitiones

Fusha

## **ORDER**

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Trisha Baxi present for Petitioner. None present for Respondent.

Affidavit of petitioner filed along with copies of the orders.

In view of section 446 of the Act this petition cannot be proceeded against the company without the leave of the company Court.

Learned Counsel for petitioner represented that he will take permission of the Company Court.

List the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.